

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.212 – IA 590 of 2021
Item No.213 – IA 581 of 2021
Item No.214 – IA 583 of 2021
Item No.215 – IA 87 of 2022
Item No.216 – Cont. A. 01 of 2022
Item No.217 – IA 57 of 2022
In
CP(IB) 480 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Jain Sons Finlease Ltd
V/s
Sort India Enviro Solutions Ltd

.....Applicant

.....Respondent

Order delivered on 01/08/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nikhil Jha Adv. a/w. Mr. Parth Shah Adv.,
Mr. Milan Negi Adv.
For the Respondent : Mr. Muzammil Mohammed, Adv.

ORDER

IA 590 of 2021 IA 581 of 2021 IA 583 of 2021 IA 87 of 2022

Cont. A. 01 of 2022

List the matter on 11.09.2023.

IA 57 of 2022

List the matter on 11.08.2023.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**